

autonomous body to look into the broadcasting sector. One such proposal was contained in the draft of the Broadcasting Services Regulation Bill, 2007 available on this Ministry's website [www.mib.nic.in](http://www.mib.nic.in). The draft Bill, inter-alia, provides terms of reference, objectives, functions, powers and composition of the proposed Broadcasting Services Regulatory Authority. A Task Force has been constituted under the Chairmanship of Secretary, Ministry of Information and Broadcasting to hold wide ranging consultations with stakeholders to understand their perspective on the need, scope, jurisdiction, organizational structure, powers and functions of an independent Broadcast Regulator and the issues relating to regulation of content and furnish its recommendations to the Government. The Task Force includes two representatives each of broadcasting associations like Indian Broadcasting Foundation (IBF), News Broadcasters Association (NBA) and Broadcast Editors' Association (BEA) along with the Ministry officials. The Task Force has held consultations with other broadcasters associations, namely Cable Operators Federation of India, MSO Alliance, DTH Association, IPTV Forum, Association of Radio Operators of India as also with CII, ASSOCHAM and FICCI. It also held discussions with media experts, members of the civil society, Resident Welfare Associations, academia and consumer groups. It elicited the views of statutory bodies like National Commission for Women (NCW) and National Commission for Protection of Child Rights (NCPCR). The report of the Task Force is awaited.

#### **Promotion of information and broadcasting in Madhya Pradesh**

†3626. SHRI RAGHUNANDAN SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of the schemes being run by Government in Madhya Pradesh to promote information and broadcasting;

(b) whether the schemes are running behind their scheduled time; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) The Media Units of Ministry of Information and Broadcasting have undertaken several initiatives to promote information and broadcasting in Madhya Pradesh. The details are as under:

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†Original notice of the question was received in Hindi.

- Under the scheme 'Media Outreach Programme', Press Information Bureau (PIB) organizes Bharat Nirman Campaign, an integrated campaign on flagship scheme of the Government in all districts including those of Madhya Pradesh.
- Doordarshan has made 3 studio centers and 78 transmitters functional in Madhya Pradesh to provide multi channel TV coverage in the entire state of Madhya Pradesh through its free-to-air DTH service "DD Direct Plus".
- Song & Drama Division is carrying out publicity programmes, through folk and traditional arts, on various themes in different parts of Madhya Pradesh.
- Under Community Radio Station (CRS) Policy of the Government, at present 4 CRS are operating in Madhya Pradesh.
- At present, 16 private FM Radio Stations are functional in various cities of Madhya Pradesh and 59 new private FM Radio channels are proposed to be operational in the next phase.
- The details of the schemes of All India Radio (AIR) being run in Madhya Pradesh to promote information and broadcasting is given in the Statement (See below).

(b) and (c) Yes, Sir. The proposal for setting up of 5 KW FM Radio Station at Ujjain is behind schedule. Though approved in 10th Plan, it is being implemented as a Continuing Scheme under 11th Plan.

Acquisition of site, construction work and procure of infrastructure is already over. Order for 5 KW FM Transmitter is placed and expected to be received by March 2011. The scheme got delayed mainly due to delay in award of the civil works and procurement of 5 kW FM transmitter.

#### ***Statement***

##### *Projects/Schemes of AIR under 11th Plan*

#### **I. Continuing Scheme:**

Ujjain - 5 KW FM Tr. and S/Qrs.

#### **II. New Schemes:**

##### **I. Jabalpur-**

- Replacement of existing 200 KW MW Tr. by new 200 MW DRM Tr.
- Complete digitalization of studios & connectivity.

2. **Chhatarpur -**

- Conversion of existing 20 KW MW Tr. to DRM.
- New 5 KW digital Compatible FM Tr. with receiving facilities.
- Complete digitalization of studios & connectivity.

3. **Gwalior-**

- New 5 KW digital Compatible FM Trs. with receiving facilities.
- Complete digitalization of studios & connectivity.
- Refurbishing of studios.

4. **Betul** -Replacement of existing 6 KW FM Tr. by digital compatible FM Tr.

5. **Shahdol** -Replacement of existing 6 KW FM Tr. by digital compatible FM Tr.

6. **Rewa-**

- Conversion of existing 20 KW MW Tr. to DRM.
- Complete digitalization of studios & connectivity.

7. **Bhopal-**

- Complete digitalization of studios & connectivity.
- Starting of News-on-Phone service &
- Augmentation of technical facilities at existing Regional News Unit.

8. **Indore-**

- Conversion of existing 200 KW MW Tr. to DRM.
- Complete digitalization of studios & connectivity.
- Augmentation of technical facilities at existing Regional News Unit.

**100 Watt FM Trs.** at 7 places viz. Satna, Jhabua, Mandsaur, Harda, Chanderi/ Ashoknagar, Neemuch & Ratlam.

**Status of the Projects under New schemes:** EFC approval issued on 27th April, 2010. NITs for major equipments was issued in June, 2010. Tenders have been opened and are under process. Major equipment is expected to be ordered by March, 2011.